

(30)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1279/96

Date of Order: 11.11.96

BETWEEN :

Shaik Jamal

.. Applicant.

AND

1. The Telecom District Engineer,
Adilabad, Adilabad District.
2. The Sub Divisional Officer,
Telecom, Adilabad, Adilabad Dist.
3. The Chief General Manager,
Telecom, Nampally, Hyderabad

.. Respondents.

Counsel for the Applicant

.. Mr.Ch.Jagannatha Rao

Counsel for the Respondents

.. Mr.V.Vinod Kumar

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

(Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.))

Heard Mr.K.Venkateswara Rao for Mr.Ch.Jagannatha Rao,
learned counsel for the applicant and Mr.V.Vinod Kumar,
learned standing counsel for the respondents.

2. It is stated that the applicant in this OA was engaged
as a casual mazdoor from 1.6.89 to 19.7.94 and he was discharged
from service w.e.f. 20.7.94.

3. This OA is filed praying for his re-engagement as
casual mazdoor in terms of various instructions issued by the
Director General, Telecommunications and also as per the Lr.No.
TA/IC/1-2/III, dated 31.10.91 and Lr.No.TA/RE/20-1/Rlgs/Corr.
dated 22.2.93 issued by the Chief General Manager, Telecommuni-
cations, Hyderabad by holding the action of the respondents

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in not re-engaging him as illegal, discriminatory and arbitrary and violative of Articles 14 and 16 of the Constitution of India.

4. After the case was heard for some time the learned counsel for the applicant submitted that he is withdrawing this OA and approaching the authorities for his re-engagement as casual labour.

5. In view of the above submission the OA is disposed of as withdrawn with the permission to the applicant to approach the concerned authorities for his re-engagement.

6. NO costs.

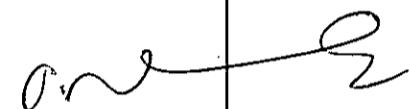

(B.S. JAI-PARAMESHWAR)

Member (Judl.)

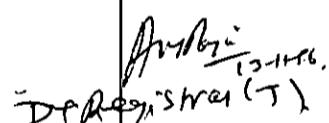
11.11.96

Dated: 11th November, 1996

(Dictated in Open Court)


(R.RANGARAJAN)

Member (Admn.)


Dr. Registrar (T)

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Copy to:-

1. The Telecom District Engineer, Adilabad, Adilabad Dist.
2. The Sub Divisional Officer, Telecom, Adilabad, Adilabad Dist.
3. The Chief General Manager, Telecom, Nampally, Hyd.
4. One copy to Sri. Ch. Jagannatha Rao, advocate, CAT, Hyd.
5. One copy to Sri. V. Vinod Kumar, Add~~to~~ CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

27 July 33

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
H.M. Mr. B.S. Joshi, M(A)

DATED: 17/11/96

ORDER/JUDGEMENT
R.A/C.P./M.A. NO.

D.A. NO.

1279/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLR

II COURT